

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 98 OF 2020**

PETITIONER

Vimal Kumar J., aged 59 years, S/o. Jagannathan,
residing at 'Karthika', Venkulam, Edava P.O., Varkala,
Thiruvananthapuram - 695 311.

By Advocates

Sri. Hood T.B.
Smt. M.Isha
Sri. Amal Kasha

RESPONDENTS

1. State of Kerala, Represented by the Secretary to Government, Co-operative Department, Government Secretariat, Thiruvananthapuram - 695 001.
2. Registrar of Co-operative Societies, Jawahar Sahakarana Bhavan, DPI Junction, Thycaud, Thiruvananthapuram - 695 014.
3. Joint Registrar of Co-operative Societies (General), Jawahar Sahakarana Bhavan, DPI Junction, Thycaud, Thiruvananthapuram - 695 014.
4. Joint Director of Co-operative Audit, Jawahar Sahakarana Bhavan, DPI Junction, Thycaud, Thiruvananthapuram - 695 014.
5. Special Grade Concurrent Auditor, Edava Service Co-operative Bank Ltd No.3782, Edava P.O., Varkala, Thiruvananthapuram - 695 311.
6. Edava Service Co-operative Bank Ltd No.3782, Represented by its Secretary in Charge, Edava P.O., Varkala, Thiruvananthapuram - 695 311.

7. The Board of Directors of Edava Service Co-operative Bank Ltd No.3782, Represented by its President, Edava P.O., Varkala, Thiruvananthapuram - 695 311.
8. R.Pushpalatha, 'Sisiram', Mukkada, Poothakkulam P.O., Kollam - 691 302.

By

Government Pleader Sri. Harish

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

WPC.TMP.98/2020

: 3 :

ORDER

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Dated this the 21st day of April, 2020

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

Petitioner's Exhibits

Exhibit P1: True copy of the relevant pages of the audit certificate and audit memorandum of the 6th respondent for the year 2009 - 2010.

Exhibit P2: True copy of the relevant pages of the audit certificate and audit memorandum of the 6th respondent for the year 2018 - 2019.

Exhibit P3: True copy of the representation dated 31.01.2020 sent by the petitioner to the 2nd respondent.

Exhibit P4: True copy of the postal acknowledgment card in respect of Ext.P3 representation.